

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA Nos. 173, 174, 175, 233 in
DFR No. 645 of 2015**

Dated: 14th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Southern Power Distribution Co. of Andhra Pradesh Ltd. & Anr.
....Appellant (s)**

Versus

Biomass Energy Developers Association and Ors. ... Respondent (s)

Counsel for the Appellant(s) : Mr. A. Subba Rao

ORDER

List the matter on **28.08.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg